

457 182018
3 104/18
1
24-03-2014
Entry No. 324
2-4/14
24-03-2014
527

A-23018/3/2014-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Customs & Excise

New Delhi, dated the 28th March., 2014

OFFICE MEMORANDUM

Sub:- Rectifications in the All India Seniority List (AISL) of Superintendent of Central Excise for the period 01.01.1986 – 31.12.1992 & 01.01.1993 – 31.12.1997 – Regarding.


The undersigned is directed to say that on the basis of information furnished by concerned Cadre Controlling Authorities and based on the information of Zonal Seniority List, the Competent Authority has approved rectifications in Name, Date of Birth, Category, Date of Joining in the Inspector's Grade, Superintendents' grade in respect of two Superintendents pertaining to the period 01.01.1986 to 31.12.1992 and eight Superintendents pertaining to the period 01.01.1993 to 31.12.1997.

2. The details of rectifications/corrections pertaining to the period 01.01.1986 to 31.12.1992 are at Annexure - I

3. The details of rectifications/corrections pertaining to the period of 01.01.1993 to 31.12.1997 are given in the Annexure - II

4. The corrections/rectifications carried out in the present order shall be posted in the official web site of CBEC.

Encl: as above


(B.K. Manthan)
Deputy Secretary to the Govt. of India
Tele.No.23095530

To,

- (i) DG, HRD
- (ii) Director General of Systems with the request to upload the corrections/rectifications in the AISL in the official website of CBEC
- (iii) All Cadre Controlling Authorities (As per list enclosed)
- (iv) The Under Secretary Ad.II for necessary action
- (v) Office Order Fold